

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 165 of 2011

Monday, this the 7th day of March, 2011

CORAM:

Hon'ble Mr. Justice P.R Raman, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

Subhashkumar S, aged 38 years, S/o Sankaran
 Sub Divisional Engineer (Tech)/
 Bharath Sanchar Nigam Limited/
 Gandhi Nagar/Kottayam Secondary Switching Area/
 Residing at: C-5, BSNL Quarters, Kudamaloor P.O.,
 Kottayam District, Pin: 686 017

Applicant

(By Advocate – Mr. T.C. Govindaswamy)

V e r s u s

1. The Chairman-cum-Managing Director
 Bharat Sanchar Nigam Ltd.,
 New Delhi 110 001
2. The Chief General Manager, (Telecom)
 Bharat Sanchar Nigam Ltd., Kerala Circle
 Trivandrum – 695 001
3. The Principal General Manager (Telecom)
 Bharat Sanchar Nigam Ltd.,
 Kottayam – 686 001

Respondents

(By Advocate – Mr. P.P. Padmalayan)

This application having been heard on 07.03.2011, the Tribunal on the
 same day delivered the following:



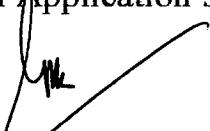
ORDER

By Hon'ble Mr. Justice P.R Raman, Judicial Member -

The disciplinary action initiated against the applicant culminated in imposing the punishment of with holding of an increments. Annexure A-1 is the order of punishment against which he has preferred Annexure A-4 appeal. When the case came up for admission we adjourned this matter so as to enable this Court to receive instructions regarding the present status of the appeal. No instruction is forth coming. The applicant on the other hand submitted that he has not received any communication on his appeal.

2. In the circumstances, we direct the Chief General Manager,B.S.N.L, the 2nd respondent to consider and dispose of Annexure A-4 appeal, if not already disposed of, as expeditiously as possible at any rate within a period of two months from the date of receipt of the copy of this order.

3. Original Application stand disposed of as above..


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER


(JUSTICE P.R RAMAN)
JUDICIAL MEMBER

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